

HIGH COURT OF JAMMU AND KASHMIR AT SRINAGAR
(Chief Justice's Secretariat)

Subject: Regularization of ad-hoc employees of J&K Subordinate Judiciary.

O r d e r : 687

D a t e d : 30.10.2015

Sanction in terms of the Jammu and Kashmir Civil Services (Special Provisions) Act, 2010 is accorded to the regularization of ad-hoc services of the employees of J&K Subordinate Courts, shown as Annexure A (Kashmir Province) and Annexure B (Jammu Province) to this order, as Junior Assistants, in the pay band of Rs. 5200-20200 with grade pay of Rs. 1900/- from the dates shown against each.

(By Order)

M. Akhoun
30.10.2015
(Mohammad Yousuf Akhoun)
Principal Secretary to
Hon'ble the Chief Justice

No 532-81/PSy-379 Dated 30-10-2015

Copy to: -

- 1) Registrar General, High Court of J&K, Srinagar.
- 2) Registrar Vigilance, High Court of J&K, Srinagar.
- 3-14) Principal District & Sessions, Judge, Srinagar/Baramulla/Ganderbal/Pulwama/
Budgam/Shopian/Kupwara/Anantnag/Bandipora/Jammu/Samba/Poonch
- 15) Addl. District & Sessions Judge TADA/POTA Srinagar.
- 16) Chief Accounts Officer High Court of J&K, Srinagar
..... for information.
- 17-23) SubJudge/CJM: Pattan/Chadoora/Baramulla/Kupwara/ Bijbehara/ Uri/
Poonch.
- 24) Municipal Magistrate, Srinagar/

25) Railway Magistrate, Jammu

26) Spl. Excise Magistrate, Jammu

27-40) Munsiff/JMIC: Tangmarg/Tral/Pampore/Shopian/Baramulla/Sogam/ Kupwara/
Ganderbal/ Danwacha/Handwara/Buniyar/Charie-sharief/Bandipora/ Samba

41) Addl Munsiff Samba

42) Ist Addl. Munsiff, Srinagar/Jammu

43) IInd Addl. Munsiff, Srinagar

44) City Munsiff, Srinagar

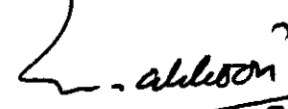
45) Sub Registrar Court, Srinagar

46) Distt. Mobile Magistrate Traffic, Sopore

47-48) Addl. Spl. Mobile Magistrate Court, Shopian/Ganderbal.

..... for information & necessary action.

49) Incharge NIC High Court wing, Srinagar for uploading in High Court web site.


Principal Secretary to
Hon'ble the Chief Justice
30.10.2015

Annexure-A (Kashmir Province) to order No. 687 dated 30.10.2015

S. No.	Name of the officials with parentage and residential address	Place of posting	Date from which services regularized
1	Ms. Sumreena Ramzan D/o Mohd. Ramzan Mir R/o Khalmulla, Nagbal	PDJ Court, Ganderbal	31.12.2014
2	Ms. Sameena Nisar D/o Molvi Nisar Ahmad R/o Brein Nishat, Srinagar	PDJ Court, Srinagar	31.12.2014
3	Ghulam Mohi-ud Din Najar S/o Abdul Aziz Najar R/o Pattan, Baramulla	Sub Judge Court, Pattan	31.12.2014
4	Ms. Rehanna Jabar D/o Abdul Jabar Lone R/o Ushkara Baramulla	Munsiff Court, Tangmarg	03.01.2015
5	Ms. Narinder Bali D/o Jagdesh Singh R/o Chandrigam, Pulwama	Munsiff Court, Tral	05.01.2015
6	Mamoon Rashid S/o Abdul Rasheed Bandh R/o Koi Chachkoot, Pulwama	Munsiff Court, Tral	05.01.2015
7	Gulam Nabi Joo S/o Mohd. Amin Joo R/o Wuyan Khrew, Pulwama	Munsiff Court, Pampore	05.01.2015
8	Ms. Anjum Afreed D/o Bashir Ahmad Raina R/o Kanir Chadoora, Budgam	Sub Judge Court, Chadoora	07.01.2015
9	Latief-ul Aziz Sheikh S/o Abdul Aziz Sheikh R/o Sheikh Mohalla Khrew Pulwama	Munsiff Court, Shopian	16.01.2015
10	Rafiq Ahmad Qadri S/o Gh. Mohi-ud Din R/o Namalbal, Pampore	Addl. Mob. Magistrate Court, Shopian	16.01.2015
11	Parvaiz Ahmad Mir S/o Gh. Nabi Mir R/o Yaroo Langate.	PDJ Court, Kupwara	16.01.2015
12	Junaid Ahmad Qureshi S/o Zahoor Ahmad Qureshi R/o Pather Masjid, Srinagar	PDJ Court, Srinagar	16.01.2015
13	Ms. Shayista Akhter D/o Lt. Gh. Ahmad Lone R/o Khawaja Saab Baramulla	Sub Judge Court, Baramulla	16.01.2015
14	Altaf Hamid Kakroo S/o Abdul Hamid Kakru R/o Kanispora, Baramulla	Munsiff Court, Baramulla	16.01.2015
15	Majid Manzoor Kirmani S/o Manzoor Ahmad Kirmani R/o Maidan Chogal, Handwara	Munsiff Court, Sogam	16.01.2015

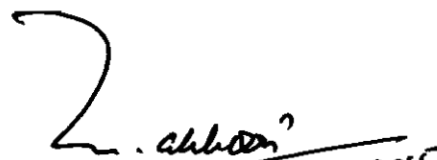
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16	Ms. Masrat Rashid D/o Abdul Rashid Malik R/o Bemina Srinagar	Sub Registrar Court, Srinagar	16.01.2015
17	Hilal Ahmad Kirmani S/o Mohd. Amin Kirmani R/o Maidan Chogal, Handwara	Munsiff Court, Kupwara	16.01.2015
18	Irfan-ul Mustaffa Bhat S/o Ghulam Mustafa Bhat R/o Noorbagh Sopore	District Mob. Magistrate (T) Court, Sopore	16.01.2015
19	Ms. Rafia Ilyas Chisti D/o Mohd. Illiyas Chisti R/o Botshah Mohalla, Lal Bazar, Srinagar	Munsiff Court, Ganderbal	16.01.2015
20	Syed Javeed Abas Rizvi S/o Syed Abdul Baki Rizvi R/o Nabdipora, Hawal, Srinagar	Sub Registrar Court, Srinagar	16.01.2015
21	Ms. Asmat Amir D/o Ghulam Mohammad Kuchay R/o Mustafaabad, Zainakot HMT, Srinagar	1 st Addl. Munsiff Court, Srinagar	16.01.2015
22	Ms. Momina Shabir D/o Shabir Ahmad Vakil R/o Noor bagh, Baramulla	Addl. District Court TADA/ POTA, Srinagar	16.01.2015
23	Iram Geelani D/o Syed Riyaz-ul Hassan Geelani R/o Akilmir Khanyar, Srinagar	2 nd Addl. Munsiff Court, Srinagar	16.01.2015
24	Nayeem Shabir Abass S/o Syed Shabir Hussain R/o Sheribhat Alamgari Bazar, Srinagar	PDJ Court, Budgam	16.01.2015
25	Jawaid Ahmad Masala Mohd. Yousuf Masala R/o Maidan Chogal Handwara	Sub Judge Court, Kupwara	16.01.2015
26	Ms. Neghat Ashraf D/o Mohd. Ashraf Lone R/o Kanispora, Baramulla	Munsiff Court, Dangi-wacha	16.01.2015
27	Mushtaq Ahmad Rather S/o Late Ali Mohmad Rather R/o Dewan Bagh, Baramulla	Munsiff Court, Handwara	16.01.2015
28	Ms. Rohi Akhter D/o Ghulam Nabi Marazi R/o Bagi-Islam, Baramulla	Munsiff Court, Buniyar	16.01.2015
29	Javid Iqbal Nanda S/o Gh. Ahmad Nanda R/o Suhail Colony, Baramulla	Sub Judge Court, Kupwara	16.01.2015
30	Syed Noorulla Razvi S/o Syed Taqi Shah R/o Dab, Shalhar, Ganderbal	Addl. Spl. Mob. Mag. (Munsiff) Court, Ganderbal (13 th F.C)	17.01.2015
31	Bahar Ahmad Shah S/o Ghulam Ahmad Shah R/o Chari-e Sharief, Budgam	Munsiff Court, Chari-e Sharief	18.01.2015

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32	Sameer Ahmad Turray S/o Wali Mohd. Turray R/o Bijbehara	Sub Judge Court, Bijbehara	18.01.2015
33	Mohammad Yousuf Naikoo S/o Abdul Hamid Naikoo R/o Nowpora, Kalan, Sopore	Munsiff Court, Bandipora	14.02.2015
34	Irfan-ul Haq S/o Ghulam Mohammad Ganaie R/o Falchil, Budgam	City Munsiff Court, Srinagar	22.02.2015
35	Riyaz Ahmad Bhat S/o Abdul Khaliq Bhat R/o Seelo Sopore	2 nd Addl. Munsiff Court, Srinagar	28.08.2015
36	Ms. Asifa Shafi D/o Mohammad Shafi Malik R/o Mominabad Bypass, Batmaloo, Srinagar	Municipal Magistrate Court, Srinagar	01.09.2015
37	Abdul Ahad Lone S/o Ghulam Qadir Lone R/o Ushkara, Baramulla	Sub Judge Court, Uri	16.10.2015

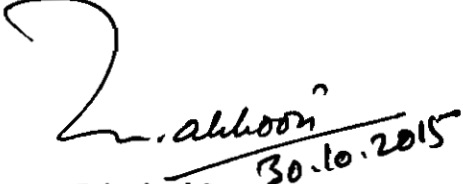
- Note:**
- i) The regularization of Shri Abdul Ahad Lone, figuring at Serial number 37 in the list shall be subject to the outcome of the enquiry pending against him before Registrar vigilance.
 - ii) The seniority of the appointees shall be in the order in which their names appear in this Annexure.
 - iii) The Presiding Officers of the Courts where these appointees are presently posted as Junior Assistants, are directed to ascertain the genuineness of their following certificates:
 - a) Date of birth certificate
 - b) Permanent Resident Certificate (PRC)
 - c) Academic qualification certificates.


Principal Secretary to
Hon'ble the Chief Justice

Annexure-B (Jammu Province) to order No. 687 dated 30.10.2015

S. No.	Name of the officials with parentage and residential address	Place of posting	Date from which services regularized
1	Vinod Koul S/o Surinder Kumar R/o 58-C Om Nagar Udheywala, Jammu	Spl. Railway Mag. Court, Jammu	31.12.2014
2	Ms. Rachna Rani D/o Lok Raj W/o Rajeev Dogra R/o 97/2 Aap Shambu Road, Roop Nagar, Jammu	1 st Addl. Munsiff (Forest Magistrate) Court, Jammu	04.01.2015
3	Virender Gupta S/o S.D.Gupta R/o H. No. 608, Ashok Nagar Satwari, Jammu	Addl. Munsiff Court, Samba	04.01.2015
4	Vijay Kumar Sharma S/o Sat Paul Sharma R/o F-666, Rehari Colony, Jammu	Spl. Railway Mag. Court, Jammu	04.01.2015
5	Ms. Sweety Kumari Bhan D/o Gopi Nath Bhan R/o H. No. 114/2/A, Roop Nagar Enclave, Jammu	PDJ Court, Jammu	04.01.2015
6	Sangharsh Singh S/o Jagroop Singh R/o V.P.O Mandi, Sangwali, Teh. & District Samba	Munsiff Court, Samba	17.01.2015
7	Zahoor Alahi S/o Late Mohd. Din R/o Jhulass, Tehsil Haveli, District Poonch	CJM Court, Poonch	28.01.2015
8	Rakesh Sharma S/o Shanker Dass Sharma R/o 174-B, Kali Jani, Jammu	Spl. Excise Mag. Court, Jammu	04.09.2015

- Note:**
- i) The regularization of Shri Virender Gupta, figuring at Serial number 3 in the list shall be subject to the outcome of the enquiry pending against him before Registrar vigilance.
 - ii) The seniority of the appointees shall be in the order in which their names appear in this Annexure.
 - iii) The Presiding Officers of the Courts where these appointees are presently posted as Junior Assistants, are directed to ascertain the genuineness of their following certificates:
 - a) Date of birth certificate
 - b) Permanent Resident Certificate (PRC)
 - c) Academic qualification certificates.


 30.10.2015
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